

Seventeenth Loksabha

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Title: Demand to sanction a pension of Rs. 7500 per month to EPS 95 pensioners.

श्री ओम पवन राजेनिंबालकर (उस्मानाबाद): Hon'ble Chairman Sir. Thank you very much.

Today, I would like to share and express the pain and agony of EPA 95 pensioners. Around 70 lac EPS 95 pensioners are there and Rs.417 or Rs.541 or Rs.1250 per month would be deducted from their salaries during service time. After their retirement now they are getting on Rs.500-2500 as a monthly pension. How can they manage with this meagre amount when the inflation is all time high? The government needs to think about it.

Koshyari Committee was constituted to look into it and the same committee has recommended to give Rs.7500 plus dearness allowance eight years ago. But, it has not been implemented till date. Supreme Court had also given an order in this regard on 04/10/2016 and that is also not followed.

Hence, through you, I would like to request the Central government to look into it urgently because the pensioners are agitating for fulfillment of their demand. Justice should be done for them by sanctioning a pension of Rs.7500 per month to each one of them.

Thank you.

SHRI N. K. PREMACHANDRAN (KOLLAM): Sir, I associate myself with the issue raised by the hon. Member. ... (*Interruptions*) What is the Supreme Court doing in it? ... (*Interruption*) The Supreme Court has not even constituted the Bench for hearing the case of EPS-95. ... (*Interruptions*)

HON. CHAIRPERSON: Kindly send slips to the Table.

... (*Interruptions*)